

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 27/82-ALC4/2009 MEETING DATE : 29.09.2009

The Meeting No.27/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 29.09.2009 was actually held on 06.10.2009 under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Jasbir Singh, IA, Department of C&PC
2. Shri Rajinder Pal Singh, Dy. DGFT
3. Shri Shyam Lal, FTDO

At the outset, minutes of Norms Committee Meeting No.25/82 dated 15.09.2009 and 26/82 dated 22.09.2009 were ratified by the Committee.

Case No.B-260	M/S Lupin Ltd.
Norms Committee Meeting No.27/AM10	F.No.01/82/050/01721/AM07
Meeting Date: 29.09.2009	RA F.No.03/95/040/01297/AM07
Adv.Lic.No.0310416716 dated 29.01.2007	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. B-261	M/s Morepen Laboratories Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/229/AM09/DES-III
Meeting Date 29.09.2009	RAF No.05/24/040/650/AM08
Adv. Lic. No. 0510212495 dated 26.11.2007	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. B-262	M/s Concord Biotech Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/1035/AM09/DES-III
Meeting Date 29.09.2009	RAF No.08/24/040/138/AM08
Adv. Lic. No. 0810074890 dated 22.09.200	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. B-263	M/s GVS Labs Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/1561/AM06/DES-III

	F.No.01/82/50/1215/AM06/DES-III
Meeting Date 29.09.2009	RAF No.03/94/040/1305/AM06 RAF No.03/94/040/1137/AM06
Adv. Lic. No. 0310368505 dated 24.02.2006 Adv. Lic. No. 0310363042 dated 13.01.2006	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. B-264	M/s Hetero Labs Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/1403/AM09/DES-III
Meeting Date 29.09.2009	RAF No.09/24/040/342/AM09
Adv. Lic. No. 0910036287 dated 12.12.2008	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. B-265	M/s Kamud Drugs Pvt. Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/136/AM09/DES-III
Meeting Date 29.09.2009	RAF No.31/24/040/394/AM08
Adv. Lic. No. 3110033090 dated 14.03.2008	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No.B-266	M/S Biological E. Ltd.
Norms Committee Meeting No.27/10	F.No.01/82/050/00432/AM09
Meeting Date: 29.09.2009	RA F.No.09/24/040/00575/AM08
Adv.Lic.No.0910033528 dated 03.04.2008	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. B-267	M/s Merck Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/420/AM09/DES-III
Meeting Date 29.09.2009	RAF No.03/95/040/58/AM09
Adv. Lic. No. 0310471201 dated 14.05.2008	
Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/274/2006-PI-III dated 26.06.2007, decided to amend the measurement of import item No.6 namely 'Acetone' to read as liter/kg of export product without any other change in the decision taken in 11/82 meeting held on 10.06.2008. RA concerned may take further necessary action as per above decision of NC.	

Case No.B-268	M/S Grand Organics Pvt. Ltd.
Norms Committee Meeting No.27/10	F.No.01/82/050/01333/AM07
Meeting Date: 29.09.2009	RA F.No.17/24/040/00060/AM07
Adv.Lic.No.1710001464 dated 23.11.2006	
Committee considered case as per agenda and in light of written comments of Department of C&PC dated 25.09.2009, decided to amend the description of export product to read as "C 12-15 Alcohol 7 Moles Ethoxylate (Grand-225-AG)" without any other change in the decision taken in 3/83 meeting held on 18.04.2007.	
RA concerned may take further necessary action as per above decision of NC.	

Case No. B-269	M/s Suven Life Science. Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/50/682/AM09/DES-III
Meeting Date 29.09.2009	RAF No. 09/24/040/86/AM09
Adv. Lic. No. 0910034200 dated 06.06.2008	
Committee decided to defer case for 03.11.2009 for comments of Department of pharmaceuticals.	

Case No. B. 270	M/s Redox Pharmaceuticals Pvt. Ltd.
Norms Committee Meeting No. 27/10	F. No. 01/82/50/1457/AM08/DES-III
Meeting Date 29.09.2009	RAF No. 05/24/040/624/AM08
Adv. Lic. No. 0510211848 dated 08.11.2007	
Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.	

Case No. B-271	M/s Redox Pharmaceuticals Pvt. Ltd.
Norms Committee Meeting No. 27/10	File No. 01/82/50/440/AM08/DES-III
Meeting Date 29.09.2009	RAF No. 05/24/040/500/AM08
Adv. Lic. No. 0510210770 dated 18.10.2007	
Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.	

Case No. B-272	M/s Cipla Ltd.
Norms Committee Meeting No.27. /10	F.No.01/82/50/447/AM08/DES-III
Meeting Date 29.09.2009	RAF No.03/94/040/860/AM08
Adv. Lic. No. 0310450692 dated 19.11.2007	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. A-138	M/s Arch Pharma Labs Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/162/1224/AM09/DES-III
Meeting Date 29.09.2009	RAF No.03/94/040/949/AM08
Adv. Lic. No. 0310503316 dated 21.01.2009	
Withdrawn as the agenda of this case has been generated online and case was considered in 25/82 meeting held on 15.09.2009.	

Case No. A-139	M/s Seven Life Sciences Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/162/00095/AM10/DES-III
Meeting Date 29.09.2009	RAF No.09/24/040/431/AM09
Adv. Lic. No. 0910037268 dated 03.03.2009	
Withdrawn as the agenda of this case has been generated online and case was considered in 25/82 meeting held on 15.09.2009.	

Case No. A-140	M/s Parchi Pharmaceuticals Pvt. Ltd.
Norms Committee Meeting No. 27/10	F.No.01/83/50/ /AM07/DES-III
Meeting Date 29.09.2009	RAF No.03/95/040/404/AM07
Adv. Lic. No. 0310390437 dated 28.07.2006	
Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.	

Case No. A-141	M/s Wexford Laboratories Pvt.Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/162/108/AM10/DES-III
Meeting Date 29.09.2009	RAF No.07/24/040/679/AM09
Adv. Lic. No. 0710063868 dated 26.03.2009	
Withdrawn as the agenda of this case has been generated online and case was considered in 25/82 meeting held on 15.09.2009.	

Case No. A-142	M/s Dr. Reddy Laboratories Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/162/00092/AM10/DES-III
Meeting Date 29.09.2009	RAF No.09/24/40/470/AM09
Adv. Lic. No. 0910037550 dated 21.01.2009	
Withdrawn as the agenda of this case has been generated online and case was considered in 25/82 meeting held on 15.09.2009.	

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Case No. A-143	M/s Divis Laboratories Ltd.
Norms Committee Meeting No. 27/10	F.No.01/82/162/00097/AM10/DES-III
Meeting Date 04.08.2009	RAF No.09/24/040/469/AM09
Adv. Lic. No. 0910037549 dated 29.09.2009	
Withdrawn as the agenda of this case has been generated online and case was considered in 25/82 meeting held on 15.09.2009.	

1	Case No.:26/7/83-ALC1/2006	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/83/050/00095/AM07/	RLA File :07/24/040/00046/AM07/	Lic.No/Date:0710044550 26.04.2006	Defer Date:03.11.2009
	Decision :Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:17/46/82-ALC4/2007	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00571/AM08/	RLA File :03/94/040/01117/AM08/	Lic.No/Date:0310461019 14.02.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

3	Case No.:53/15/82-ALC4/2008	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00693/AM09/	RLA File :31/24/040/00406/AM08/	Lic.No/Date:3110034279 01.07.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC			

4	Case No.:2/17/82-ALC4/2008	Party Name:SUPREEM PHARMACEUTICALS MYSORE PVT LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00726/AM09/	RLA File :07/24/040/00173/AM09/	Lic.No/Date:0710058403 09.07.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).			

5	Case No.:12/31/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01169/AM09/	RLA File :09/24/040/00235/AM09/	Lic.No/Date:0910035680 17.10.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

6	Case No.:2/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01288/AM09/	RLA File :03/95/040/00674/AM09/	Lic.No/Date:0310494806 19.11.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

7	Case No.:28/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01347/AM09/	RLA File :05/24/040/00562/AM09/	Lic.No/Date:0510231994 02.12.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

8	Case No.:29/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01348/AM09/	RLA File :05/24/040/00566/AM09/	Lic.No/Date:0510231995 02.12.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

9	Case No.:6/38/82-ALC4/2008	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01355/AM09/	RLA File :03/94/040/00763/AM09/	Lic.No/Date:0310496492 04.12.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

10	Case No.:17/39/82-ALC4/2008	Party Name:CHEMOLUTIONS CHEMICALS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01387/AM09/	RLA File :03/94/040/00844/AM09/	Lic.No/Date:0310497153 10.12.2008	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

11	Case No.:9/43/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01518/AM09/	RLA File :03/95/040/00829/AM09/	Lic.No/Date:0310501586 06.01.2009	Defer Date:03.11.2009

Decision : Committee decided to defer case for 03.11.2009 for comments of Ministry of FPI.

12	Case No.:17/43/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01526/AM09/	RLA File :03/94/040/00899/AM09/	Lic.No/Date:0310501723 07.01.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

13	Case No.:1/45/82-ALC4/2008	Party Name:ANUH PHARMA LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01565/AM09/	RLA File :03/94/040/00888/AM09/	Lic.No/Date:0310503352 21.01.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

14	Case No.:30/48/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01635/AM09/	RLA File :03/95/040/00881/AM09/	Lic.No/Date:0310506216 09.02.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Ministry of FPI.			

15	Case No.:10/49/82-ALC4/2008	Party Name:EMSONS ORGANICS PVT.LTD;	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01652/AM09/	RLA File :22/24/040/00067/AM09/	Lic.No/Date:2210008652 13.02.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

16	Case No.:23/48/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/83/050/01292/AM09/	RLA File :03/95/040/00317/AM09/	Lic.No/Date:0310507250 16.02.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

17	Case No.:7/50/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01674/AM09/	RLA File :09/24/040/00404/AM09/	Lic.No/Date:0910037127 19.02.2009	Defer

	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			Date:03.11.2009
18	Case No.:7/49/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/83/050/01323/AM09/	RLA File :03/95/040/00723/AM09/	Lic.No/Date:0310508539 20.02.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
19	Case No.:18/50/82-ALC4/2008	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01685/AM09/	RLA File :03/95/040/00868/AM09/	Lic.No/Date:0310508672 23.02.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
20	Case No.:4/51/82-ALC4/2008	Party Name:MERIT HEALTHCARE PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01690/AM09/	RLA File :03/95/040/00909/AM09/	Lic.No/Date:0310509173 25.02.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
21	Case No.:17/1/83-ALC1/2009	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/83/050/01355/AM09/	RLA File :03/95/040/00906/AM09/	Lic.No/Date:0310510030 03.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
22	Case No.:24/1/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01744/AM09/	RLA File :09/24/040/00451/AM09/	Lic.No/Date:0910037365 12.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
23	Case No.:25/1/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01745/AM09/	RLA File :09/24/040/00441/AM09/	Lic.No/Date:0910037366	Defer

		12.03.2009	Date:03.11.2009
Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:19/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00189/AM10/	RLA File :09/24/040/00447/AM09/	Lic.No/Date:0910037377 16.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:5/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01707/AM09/	RLA File :05/24/040/00746/AM09/	Lic.No/Date:0510237937 16.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:7/54/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01709/AM09/	RLA File :08/24/040/00233/AM09/	Lic.No/Date:0810078677 16.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

27	Case No.:11/54/82-ALC4/2008	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01713/AM09/	RLA File :08/24/040/00235/AM09/	Lic.No/Date:0810078764 18.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

28	Case No.:12/54/82-ALC4/2008	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/01714/AM09/	RLA File :05/24/040/00712/AM09/	Lic.No/Date:0510238226 18.03.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:7/2/82-ALC4/2009	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
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	HQ File :01/82/050/00007/AM10/	RLA File :09/24/040/00478/AM09/	Lic.No/Date:0910037612 01.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
30	Case No.:12/22/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00469/AM10/	RLA File :04/24/040/00308/AM09/	Lic.No/Date:0410103806 09.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
31	Case No.:22/14/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00192/AM10/	RLA File :08/24/040/00007/AM10/	Lic.No/Date:0810079232 09.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
32	Case No.:8/3/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00020/AM10/	RLA File :03/94/040/01060/AM09/	Lic.No/Date:0310515161 09.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
33	Case No.:1/14/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00171/AM10/	RLA File :03/95/040/01025/AM09/	Lic.No/Date:0310515322 13.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).			
34	Case No.:34/14/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00204/AM10/	RLA File :07/24/040/00007/AM10/	Lic.No/Date:0710064267 20.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
35	Case No.:9/14/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case

	HQ File :01/82/050/00179/AM10/	RLA File :09/24/040/00466/AM09/	Lic.No/Date:0910037701 20.04.2009	Deferred Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

36	Case No.:7/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00040/AM10/	RLA File :09/24/040/00474/AM09/	Lic.No/Date:0910037731 23.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

37	Case No.:10/14/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00180/AM10/	RLA File :03/95/040/00038/AM10/	Lic.No/Date:0310516853 24.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

38	Case No.:10/5/82-ALC4/2009	Party Name:HIKAL LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00043/AM10/	RLA File :03/94/040/01024/AM09/	Lic.No/Date:0310517064 24.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

39	Case No.:1/6/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00056/AM10/	RLA File :03/95/040/00011/AM10/	Lic.No/Date:0310517490 27.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

40	Case No.:21/14/82-ALC4/2009	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00191/AM10/	RLA File :31/24/040/00019/AM10/	Lic.No/Date:3110038255 28.04.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Chemical Division of C&PC vide their U.O. No.14010/6/2009-Ch.II dated 26.05.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Monomethyl Ether of Hydroquinone	1 Kg.	1.	Phenol	0.975 kg
		2.	Dimethyl Sulphate	0.653 kg
		3.	Caustic Soda Flakes	0.415 kg
		4.	Hydrogen Peroxide (50%)	0.610 kg
		5.	Acetone	0.300 kg
RA concerned may take further necessary action as per above decision of NC.				

41	Case No.:3/6/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00058/AM10/	RLA File :03/95/040/00091/AM09/	Lic.No/Date:0310517620 28.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

42	Case No.:4/6/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00059/AM10/	RLA File :07/24/040/00033/AM10/	Lic.No/Date:0710064390 28.04.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

43	Case No.:5/14/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00175/AM10/	RLA File :03/95/040/01329/AM07/	Lic.No/Date:0310517616 28.04.2009	
	Decision :Withdrawn as the case has already been approved in 20/82 meeting held on 11.08.2009.			

44	Case No.:11/14/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00181/AM10/	RLA File :03/95/040/00212/AM08/	Lic.No/Date:0310518138 04.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

45	Case No.:16/6/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00071/AM10/	RLA File :03/95/040/00020/AM10/	Lic.No/Date:0310518335	

04.05.2009

Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/43/2007-Ch.II dated 25.06.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Para Methyl Mercapto Benzylnitrile (PMMBCN 54%)	1 Kg.	1.	Para Chloro Benzaldehyde	0.708 kg
		2.	Sodium Methyl Mercapto solution 20%	1.820 kg
		3.	Sodium Cyanide	0.184 kg
		4.	Toluene	0.380 kg
		5.	Methanol	1.268 kg
		6.	Sodium Borohydride	0.060 kg
		7.	Tetra Butyl Ammonium Bromide	0.105 kg

RA concerned may take further necessary action as per above decision of NC.

46	Case No.:35/14/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00205/AM10/	RLA File :07/24/040/00031/AM10/	Lic.No/Date:0710064493 04.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

47	Case No.:1/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00072/AM10/	RLA File :05/24/040/00051/AM10/	Lic.No/Date:0510240869 05.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

48	Case No.:2/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00073/AM10/	RLA File :08/24/040/00018/AM10/	Lic.No/Date:0810079753 05.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

49	Case No.:3/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00074/AM10/	RLA File :08/24/040/00022/AM10/	Lic.No/Date:0810079759 05.05.2009	Defer Date:03.11.2009

Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.

50	Case No.:8/14/82-ALC4/2009	Party Name:RATNAGIRI CHEMICALS PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00178/AM10/	RLA File :03/95/040/00061/AM10/	Lic.No/Date:0310518497 05.05.2009	
	Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/97/2006/Ch.II dated 03.01.2007, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Export Qty.	Sl.No.	Import items
	Guaiacol 2 Methoxy phenol (purity min.:99%)	1 Kg.	1.	Catechol
			2.	Dimethyl sulphate
	Qty. allowed			
				1.05 kg
				1.20 kg
	RA concerned may take further necessary action as per above decision of NC.			

51	Case No.:12/7/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00083/AM10/	RLA File :09/24/040/00037/AM10/	Lic.No/Date:0910037861 06.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

52	Case No.:6/7/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00077/AM10/	RLA File :07/24/040/00047/AM10/	Lic.No/Date:0710064569 06.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

53	Case No.:7/7/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00078/AM10/	RLA File :05/24/040/00064/AM10/	Lic.No/Date:0510240911 06.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

54	Case No.:8/7/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00079/AM10/	RLA File :03/95/040/00025/AM10/	Lic.No/Date:0310518715 06.05.2009	Defer

	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).	Date:03.11.2009
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55	Case No.:36/14/82-ALC4/2009	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00206/AM10/	RLA File :07/24/040/00050/AM10/	Lic.No/Date:0710064616 07.05.2009	Defer Date:03.11.2009
	Decision :Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

56	Case No.:37/14/82-ALC4/2009	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00207/AM10/	RLA File :07/24/040/00019/AM10/	Lic.No/Date:0710064597 07.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

57	Case No.:14/7/82-ALC4/2009	Party Name:SEQUEL PHARMACHEM PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00085/AM10/	RLA File :03/95/040/00058/AM10/	Lic.No/Date:0310519005 08.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

58	Case No.:15/7/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00086/AM10/	RLA File :05/24/040/00032/AM10/	Lic.No/Date:0510241018 08.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

59	Case No.:16/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00087/AM10/	RLA File :05/24/040/00066/AM10/	Lic.No/Date:0510241019 08.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

60	Case No.:18/7/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00089/AM10/	RLA File :03/95/040/00031/AM10/	Lic.No/Date:0310519082	Defer

		08.05.2009	Date:03.11.2009
Decision : Committee decided to defer case for 03.11.2009 for comments of DIPP.			

61	Case No.:19/7/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00090/AM10/	RLA File :03/94/040/00045/AM10/	Lic.No/Date:0310519084 08.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

62	Case No.:21/7/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00092/AM10/	RLA File :03/95/040/00044/AM10/	Lic.No/Date:0310519136 08.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

63	Case No.:12/14/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00182/AM10/	RLA File :08/24/040/00028/AM10/	Lic.No/Date:0810079929 12.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

64	Case No.:13/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00183/AM10/	RLA File :09/24/040/00003/AM10/	Lic.No/Date:0910037902 13.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

65	Case No.:14/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00184/AM10/	RLA File :09/24/040/00026/AM10/	Lic.No/Date:0910037901 13.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

66	Case No.:16/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred

	HQ File :01/82/050/00186/AM10/	RLA File :09/24/040/00050/AM10/	Lic.No/Date:0910037893 13.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

67	Case No.:17/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00187/AM10/	RLA File :09/24/040/00049/AM10/	Lic.No/Date:0910037892 13.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

68	Case No.:18/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00188/AM10/	RLA File :09/24/040/00047/AM10/	Lic.No/Date:0910037891 13.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

69	Case No.:23/14/82-ALC4/2009	Party Name:MANTENA LABORATORIES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00193/AM10/	RLA File :09/24/040/00019/AM10/	Lic.No/Date:0910037904 13.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

70	Case No.:27/14/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00197/AM10/	RLA File :22/24/040/00009/AM10/	Lic.No/Date:2210008926 19.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

71	Case No.:3/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00173/AM10/	RLA File :09/24/040/00052/AM10/	Lic.No/Date:0910037939 19.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

72	Case No.:13/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
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	HQ File :01/82/050/00470/AM10/	RLA File :03/94/040/00106/AM10/	Lic.No/Date:0310520654 21.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).			

73	Case No.:15/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00185/AM10/	RLA File :09/24/040/00039/AM10/	Lic.No/Date:0910037981 21.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

74	Case No.:4/14/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00174/AM10/	RLA File :09/24/040/00054/AM10/	Lic.No/Date:0910037983 21.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

75	Case No.:31/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00488/AM10/	RLA File :03/94/040/00064/AM10/	Lic.No/Date:0310520973 22.05.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).			

76	Case No.:9/21/82-ALC4/2009	Party Name:DISTO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00436/AM10/	RLA File :09/24/040/00025/AM10/	Lic.No/Date:0910038077 02.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

77	Case No.:14/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00471/AM10/	RLA File :03/94/040/00181/AM10/	Lic.No/Date:0310522633 04.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).			

78	Case No.:30/22/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:27/82-ALC4/2009	Status:Case
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			29.09.2009	Deferred
	HQ File :01/82/050/00487/AM10/	RLA File :08/24/040/00035/AM10/	Lic.No/Date:0810080484 05.06.2009	Defer Date:03.11.2009
Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.				

79	Case No.:7/13/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00147/AM10/	RLA File :08/24/040/00034/AM10/	Lic.No/Date:0810080489 05.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

80	Case No.:7/21/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00434/AM10/	RLA File :09/24/040/00078/AM10/	Lic.No/Date:0910038159 05.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

81	Case No.:22/13/82-ALC4/2009	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00162/AM10/	RLA File :09/24/040/00070/AM10/	Lic.No/Date:0910038169 10.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

82	Case No.:24/13/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00164/AM10/	RLA File :09/24/040/00088/AM10/	Lic.No/Date:0910038171 10.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

83	Case No.:31/14/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00201/AM10/	RLA File :09/24/040/00394/AM09/	Lic.No/Date:0910038172 12.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

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84	Case No.:38/14/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00208/AM10/	RLA File :03/94/040/00174/AM10/	Lic.No/Date:0310523789 12.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

85	Case No.:39/14/82-ALC4/2009	Party Name:BAYER CROPSOURCE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00209/AM10/	RLA File :03/94/040/00190/AM10/	Lic.No/Date:0310523818 12.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

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Case No.:16/22/82-ALC4/2009	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00473/AM10/	RLA File :03/94/040/00203/AM10/	Lic.No/Date:0310524147 15.06.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/50/2007-Ch.II dated 22.09.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
2-Chloro-1-4-dimethoxy benzene (clhqdm)	1 Kg.	1.	1,4-Dihydroxy Benzene	0.692 kg.
RA concerned may take further necessary action as per above decision of NC.				

87	Case No.:42/14/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00212/AM10/	RLA File :03/95/040/00128/AM10/	Lic.No/Date:0310524133 15.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

88	Case No.:4/21/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00431/AM10/	RLA File :09/24/040/00010/AM10/	Lic.No/Date:0910038243 16.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

89	Case No.:46/14/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00216/AM10/	RLA File :08/24/040/00057/AM10/	Lic.No/Date:0810080767 16.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

90	Case No.:47/14/82-ALC4/2009	Party Name:NEON LABORATORIES LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00217/AM10/	RLA File :03/95/040/00165/AM10/	Lic.No/Date:0310524407 16.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

91	Case No.:48/14/82-ALC4/2009	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00218/AM10/	RLA File :09/24/040/00077/AM10/	Lic.No/Date:0910038258 17.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

92	Case No.:15/22/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00472/AM10/	RLA File :03/94/040/00205/AM10/	Lic.No/Date:0310524679 18.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

93	Case No.:31/13/82-ALC4/2009	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00221/AM10/	RLA File :05/24/040/00144/AM10/	Lic.No/Date:0510243923 18.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

94	Case No.:34/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00224/AM10/	RLA File :03/94/040/00197/AM10/	Lic.No/Date:0310524759 18.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

95	Case No.:35/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00225/AM10/	RLA File :03/94/040/00193/AM10/	Lic.No/Date:0310524761 18.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

96	Case No.:36/13/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00226/AM10/	RLA File :03/94/040/00223/AM10/	Lic.No/Date:0310524777 18.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

97	Case No.:1/15/82-ALC4/2009	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00230/AM10/	RLA File :05/24/040/00122/AM10/	Lic.No/Date:0510244074 19.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

98	Case No.:3/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00232/AM10/	RLA File :03/94/040/00108/AM10/	Lic.No/Date:0310525011 19.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

99	Case No.:38/13/82-ALC4/2009	Party Name:SYMED LABS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00228/AM10/	RLA File :09/24/040/00071/AM10/	Lic.No/Date:0910038300 19.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

100	Case No.:39/13/82-ALC4/2009	Party Name:WIN-MEDICARE PVT. LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00229/AM10/	RLA File :05/24/040/00149/AM10/	Lic.No/Date:0510244052 19.06.2009	Defer Date:03.11.2009

Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.

101	Case No.:18/22/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00475/AM10/	RLA File :09/24/040/00083/AM10/	Lic.No/Date:0910038317 22.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

102	Case No.:8/21/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00435/AM10/	RLA File :09/24/040/00084/AM10/	Lic.No/Date:0910038318 22.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

103	Case No.:10/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00239/AM10/	RLA File :05/24/040/00168/AM10/	Lic.No/Date:0510244334 23.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

104	Case No.:11/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00240/AM10/	RLA File :05/24/040/00169/AM10/	Lic.No/Date:0510244336 23.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

105	Case No.:6/15/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00235/AM10/	RLA File :05/24/040/00165/AM10/	Lic.No/Date:0510244221 23.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

106	Case No.:7/15/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00236/AM10/	RLA File :04/24/040/00059/AM10/	Lic.No/Date:0410105528 23.06.2009	Defer

Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.				Date:03.11.2009
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107	Case No.:8/15/82-ALC4/2009	Party Name:OMKAR SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00237/AM10/	RLA File :03/95/040/00169/AM10/	Lic.No/Date:0310525439 23.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

108	Case No.:12/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00241/AM10/	RLA File :09/24/040/00105/AM10/	Lic.No/Date:0910038337 24.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

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Case No.:14/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00243/AM10/	RLA File :09/24/040/00098/AM10/	Lic.No/Date:0910038339 24.06.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/199/2008-PI-III dated 25.02.2009 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Tetrazol Aldehyde	1 Kg.	1.	Orthotoluyl Benzonitrile	0.95 kg
		2.	1,3-Dibromo 5,5-Dimethyl Hydantoin	0.57 kg
		3.	2-N-Butyl-4-Chloro-5-formyl imidazole	0.62 kg
		4.	Tributyl Tin Chloride	1.65 kg
		5.	Methyl Isobutyl Ketone	1.43 kg
		6.	Acetonitrile	1.43 kg
		7.	Azobis Isobutyronitrile	0.076 kg
RA concerned may take further necessary action as per above decision of NC.				

110	Case No.:15/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00244/AM10/	RLA File :09/24/040/00103/AM10/	Lic.No/Date:0910038340 24.06.2009	Defer Date:03.11.2009
	Decision :Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

111	Case No.:17/15/82-ALC4/2009	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00246/AM10/	RLA File :31/24/040/00045/AM10/	Lic.No/Date:3110038975 24.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

112	Case No.:17/22/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00474/AM10/	RLA File :03/94/040/00250/AM10/	Lic.No/Date:0310525568 24.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

113	Case No.:18/15/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00247/AM10/	RLA File :05/24/040/00125/AM10/	Lic.No/Date:0510244392 24.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

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Case No.:19/15/82-ALC4/2009	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00248/AM10/	RLA File :05/24/040/00146/AM10/	Lic.No/Date:0510244396 24.06.2009		
Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/62/2004/Ch.II dated 29.01.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4-(Dimethyl Amino)- Pyridine	1 Kg.	1.	Alumino silicate Catalyst	0.0436 kg
		2.	Denatured Ethyl Alcohol	5.34 kg
		3.	Methanol	3.22 kg
		4.	Thionyl Chloride	4.14 kg
		5.	Dimethyl Formamide	1.00 kg
		6.	Toluene	2.00 kg
RA concerned may take further necessary action as per above decision of NC.				

115	Case No.:19/22/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009	Status:Case
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			29.09.2009	Deferred
	HQ File :01/82/050/00476/AM10/	RLA File :09/24/040/00090/AM10/	Lic.No/Date:0910038361 25.06.2009	Defer Date:03.11.2009
Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.				

116	Case No.:20/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00249/AM10/	RLA File :03/94/040/00215/AM10/	Lic.No/Date:0310525912 25.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

117	Case No.:22/22/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00479/AM10/	RLA File :09/24/040/00099/AM10/	Lic.No/Date:0910038364 25.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

118	Case No.:5/21/82-ALC4/2009	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00432/AM10/	RLA File :09/24/040/00097/AM10/	Lic.No/Date:0910038362 25.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

119	Case No.:21/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00250/AM10/	RLA File :09/24/040/00104/AM10/	Lic.No/Date:0910038365 26.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

120	Case No.:23/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00252/AM10/	RLA File :09/24/040/00109/AM10/	Lic.No/Date:0910038369 29.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

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121	Case No.:24/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00253/AM10/	RLA File :03/94/040/00251/AM10/	Lic.No/Date:0310526174 29.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

122	Case No.:25/15/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00254/AM10/	RLA File :09/24/040/00087/AM10/	Lic.No/Date:0910038375 29.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

123	Case No.:26/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00255/AM10/	RLA File :07/24/040/00122/AM10/	Lic.No/Date:0710065660 29.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

124	Case No.:30/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00259/AM10/	RLA File :05/24/040/00183/AM10/	Lic.No/Date:0510244703 29.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

125	Case No.:31/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00260/AM10/	RLA File :05/24/040/00184/AM10/	Lic.No/Date:0510244705 29.06.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

126	Case No.:20/22/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00477/AM10/	RLA File :09/24/040/00115/AM10/	Lic.No/Date:0910038406 02.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

127	Case No.:21/22/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00478/AM10/	RLA File :09/24/040/00114/AM10/	Lic.No/Date:0910038407 02.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

128	Case No.:10/21/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00437/AM10/	RLA File :07/24/040/00148/AM10/	Lic.No/Date:0710065872 09.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

129	Case No.:24/22/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00481/AM10/	RLA File :08/24/040/00089/AM10/	Lic.No/Date:0810081376 10.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

130	Case No.:25/22/82-ALC4/2009	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00482/AM10/	RLA File :08/24/040/00056/AM10/	Lic.No/Date:0810081372 10.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

131	Case No.:28/22/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00485/AM10/	RLA File :03/94/040/00254/AM10/	Lic.No/Date:0310528367 10.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

132	Case No.:11/21/82-ALC4/2009	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00438/AM10/	RLA File :04/24/040/00073/AM10/	Lic.No/Date:0410106099 14.07.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/163/2004/Ch.II dated			

11.01.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
AKD Wax Emulsion containing AKD Wax-10%, Starch 0.7%	1 Kg.	1.	Alkyl Ketone Dimer Wax	0.100 kg
		2.	Relevant Starch	0.007 kg

RA concerned may take further necessary action as per above decision of NC.

133	Case No.:14/21/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00441/AM10/	RLA File :22/24/040/00012/AM10/	Lic.No/Date:2210009104 15.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

134	Case No.:5/22/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00462/AM10/	RLA File :22/24/040/00016/AM10/	Lic.No/Date:2210009103 15.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

135	Case No.:27/22/82-ALC4/2009	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00484/AM10/	RLA File :03/94/040/01137/AM09/	Lic.No/Date:0310529091 16.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

136	Case No.:29/22/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00486/AM10/	RLA File :08/24/040/00085/AM10/	Lic.No/Date:0810081548 17.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

137	Case No.:32/22/82-ALC4/2009	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00489/AM10/	RLA File :07/24/040/00165/AM10/	Lic.No/Date:0710066086 21.07.2009	Defer Date:03.11.2009

	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			
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138	Case No.:15/21/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00442/AM10/	RLA File :34/24/040/00050/AM10/	Lic.No/Date:3410024753 27.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

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Case No.:16/21/82-ALC4/2009	Party Name:SHIVAPHARMACHEM PVT. LTD,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00443/AM10/	RLA File :34/24/040/00049/AM10/	Lic.No/Date:3410024752 27.07.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/101/2002/Ch.II dated 04.10.2007, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Ethyl Hexanoyl Chloride	1 Kg.	1.	2-Ethyl Hexanoic Acid	0.925 kg
		2.	Thionyl Chloride	0.638 kg
RA concerned may take further necessary action as per above decision of NC.				

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Case No.:10/22/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00467/AM10/	RLA File :34/24/040/00051/AM10/	Lic.No/Date:3410024758 28.07.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/101/2002/Ch.II dated 04.10.2007, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Isononanoyl Chloride	1 Kg.	1.	Isononanonic Acid	0.942 kg
		2.	Thionyl Chloride	0.578 kg
RA concerned may take further necessary action as per above decision of NC.				

141	Case No.:10/27/82-ALC4/2009	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00552/AM10/	RLA File :04/24/040/00096/AM10/	Lic.No/Date:0410106439 28.07.2009	Defer

	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			Date:03.11.2009
142	Case No.:7/22/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00464/AM10/	RLA File :09/24/040/00136/AM10/	Lic.No/Date:0910038741 30.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
143	Case No.:1/20/82-ALC4/2009	Party Name:ATUL LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00412/AM10/	RLA File :08/24/040/00102/AM10/	Lic.No/Date:0810081939 31.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			
144	Case No.:2/20/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00413/AM10/	RLA File :03/94/040/00364/AM10/	Lic.No/Date:0310531735 31.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			
145	Case No.:3/20/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00414/AM10/	RLA File :03/94/040/00154/AM10/	Lic.No/Date:0310531742 31.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
146	Case No.:4/20/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00415/AM10/	RLA File :03/94/040/00186/AM10/	Lic.No/Date:0310531751 31.07.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			
147	Case No.:5/20/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00416/AM10/	RLA File :07/24/040/00170/AM10/	Lic.No/Date:0710066306	Defer

		03.08.2009	Date:03.11.2009
Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

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Case No.:6/20/82-ALC4/2009	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00417/AM10/	RLA File :03/95/040/00244/AM10/	Lic.No/Date:0310531923 03.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/70/2004/Ch.II dated 16.05.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4(2-Chloro Ethylsulfonyl) Butyric Acid Moist	1 Kg.	1.	Y-Butyrolactone (Gamma Butyrolactone)	0.665 kg
		2.	Isopropyl Alcohol	0.695 kg
		3.	2-Mercapto Ethanol	0.691 kg
		4.	Caustic Flakes	1.070 kg
RA concerned may take further necessary action as per above decision of NC.				

149	Case No.:7/20/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00418/AM10/	RLA File :03/94/040/00321/AM10/	Lic.No/Date:0310532006 03.08.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

150	Case No.:10/20/82-ALC4/2009	Party Name:AMBUJA INTERMEDIATES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00421/AM10/	RLA File :03/94/040/00386/AM10/	Lic.No/Date:0310532467 05.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

151	Case No.:9/20/82-ALC4/2009	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00420/AM10/	RLA File :03/95/040/01036/AM09/	Lic.No/Date:0310532437 05.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

	Case No.:11/20/82-ALC4/2009		Party Name:NEULAND LABORATORIES LTD		Meet No/Date:27/82-ALC4/2009			
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152			29.09.2009	Status:Case
	HQ File :01/82/050/00422/AM10/	RLA File :09/24/040/00144/AM10/	Lic.No/Date:0910038818 06.08.2009	Deferred Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

	Case No.:12/20/82-ALC4/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
153	HQ File :01/82/050/00423/AM10/	RLA File :03/95/040/00241/AM10/	Lic.No/Date:0310532546 06.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

	Case No.:13/20/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
154	HQ File :01/82/050/00424/AM10/	RLA File :03/95/040/00251/AM10/	Lic.No/Date:0310532642 06.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

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Case No.:15/20/82-ALC4/2009	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00426/AM10/	RLA File :31/24/040/00068/AM10/	Lic.No/Date:3110039516 06.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/56/2007/Ch.III dated 17.12.2007, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Aqueous Solution of Polymaleic Acid (Active content 47-53%)	1 Kg.	1.	Moleic Anhydride	0.355 kg
RA concerned may take further necessary action as per above decision of NC.				

	Case No.:16/20/82-ALC4/2009	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
156	HQ File :01/82/050/00427/AM10/	RLA File :05/24/040/00262/AM10/	Lic.No/Date:0510247323 06.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

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157	Case No.:2/21/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00429/AM10/	RLA File :03/95/040/00224/AM10/	Lic.No/Date:0310532930 07.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

158	Case No.:3/21/82-ALC4/2009	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00430/AM10/	RLA File :03/94/040/00312/AM10/	Lic.No/Date:0310532937 07.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

159	Case No.:12/21/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00439/AM10/	RLA File :03/94/040/00354/AM10/	Lic.No/Date:0310532972 10.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

160	Case No.:18/21/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00445/AM10/	RLA File :31/24/040/00081/AM10/	Lic.No/Date:3110039535 10.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

161	Case No.:19/21/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00446/AM10/	RLA File :09/24/040/00187/AM10/	Lic.No/Date:0910038882 11.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

162	Case No.:20/21/82-ALC4/2009	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00447/AM10/	RLA File :09/24/040/00181/AM10/	Lic.No/Date:0910038884 11.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

163	Case No.:24/21/82-ALC4/2009	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00451/AM10/	RLA File :03/94/040/00398/AM10/	Lic.No/Date:0310533492 12.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

164	Case No.:25/21/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00452/AM10/	RLA File :09/24/040/00177/AM10/	Lic.No/Date:0910038895 12.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

165	Case No.:26/21/82-ALC4/2009	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00453/AM10/	RLA File :09/24/040/00112/AM10/	Lic.No/Date:0910038897 12.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DC(MSME).			

166	Case No.:27/21/82-ALC4/2009	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00454/AM10/	RLA File :03/94/040/00225/AM10/	Lic.No/Date:0310533516 12.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

167	Case No.:28/21/82-ALC4/2009	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00455/AM10/	RLA File :09/24/040/00146/AM10/	Lic.No/Date:0910038909 12.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

168	Case No.:1/22/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00458/AM10/	RLA File :03/94/040/00424/AM10/	Lic.No/Date:0310533727 13.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

169	Case No.:4/22/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00461/AM10/	RLA File :03/95/040/00293/AM10/	Lic.No/Date:0310533940 18.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

170	Case No.:11/22/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00468/AM10/	RLA File :31/24/040/00091/AM10/	Lic.No/Date:3110039626 19.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

171	Case No.:33/22/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00490/AM10/	RLA File :03/95/040/00310/AM10/	Lic.No/Date:0310534394 20.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

172	Case No.:34/22/82-ALC4/2009	Party Name:B. BRAUN MEDICAL (INDIA) PVT. LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00491/AM10/	RLA File :04/24/040/00103/AM10/	Lic.No/Date:0410107095 21.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DIPP.			

173	Case No.:35/22/82-ALC4/2009	Party Name:B. BRAUN MEDICAL (INDIA) PVT. LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00492/AM10/	RLA File :04/24/040/00104/AM10/	Lic.No/Date:0410107097 21.08.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of DIPP.			

174	Case No.:1/27/82-ALC4/2009	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00543/AM10/	RLA File :08/24/040/00126/AM10/	Lic.No/Date:0810082852 14.09.2009	Defer Date:03.11.2009

Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.

175	Case No.:2/27/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00544/AM10/	RLA File :07/24/040/00218/AM10/	Lic.No/Date:0710066945 14.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

176	Case No.:3/27/82-ALC4/2009	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved									
	HQ File :01/82/050/00545/AM10/	RLA File :03/95/040/00370/AM10/	Lic.No/Date:0310537499 14.09.2009										
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 35/82 meeting held on 01.01.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-												
	<table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>Diprosone Lotion 30ml</td><td>1 Bottle of 30 ml</td><td>1.</td><td>Betamethsone Base BP</td><td>15.15 mg/30 ml bottle</td></tr></table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Diprosone Lotion 30ml	1 Bottle of 30 ml	1.	Betamethsone Base BP
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
Diprosone Lotion 30ml	1 Bottle of 30 ml	1.	Betamethsone Base BP	15.15 mg/30 ml bottle									
RA concerned may take further necessary action as per above decision of NC.													

177	Case No.:4/27/82-ALC4/2009	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved									
	HQ File :01/82/050/00546/AM10/	RLA File :03/95/040/00368/AM10/	Lic.No/Date:0310537587 14.09.2009										
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 10/82 meeting held on 09.06.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-												
	<table><tr><td>Export product</td><td>Export Qty.</td><td>Sl.No.</td><td>Import item</td><td>Qty. allowed</td></tr><tr><td>Betasol Lotion 30 ml (Clobetasol Propionate Topical Solution 0.05% (w/v)</td><td>1 No.</td><td>1.</td><td>Clobetasol Propionate</td><td>15.15 mg/30 ml bottle</td></tr></table>				Export product	Export Qty.	Sl.No.	Import item	Qty. allowed	Betasol Lotion 30 ml (Clobetasol Propionate Topical Solution 0.05% (w/v)	1 No.	1.	Clobetasol Propionate
Export product	Export Qty.	Sl.No.	Import item	Qty. allowed									
Betasol Lotion 30 ml (Clobetasol Propionate Topical Solution 0.05% (w/v)	1 No.	1.	Clobetasol Propionate	15.15 mg/30 ml bottle									
RA concerned may take further necessary action as per above decision of NC.													

178	Case No.:5/27/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00547/AM10/	RLA File :03/95/040/00348/AM10/	Lic.No/Date:0310537606 14.09.2009	Defer Date:03.11.2009

Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.

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Case No.:6/27/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00548/AM10/	RLA File :03/95/040/00364/AM10/	Lic.No/Date:0310537608 14.09.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/128/2009-PI-III dated 12.06.2009 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Levitiracetam	1 Kg.		(S)(+)2-Amino Butyramide Hcl	0.95 kg
		2.	Methanol	0.71 kg
		3.	Methylene Chloride	3.74 kg
		4.	Ethyl Acetate	1.49 kg
		5.	Activated Carbon	0.0128 kg
RA concerned may take further necessary action as per above decision of NC.				

180	Case No.:7/27/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00549/AM10/	RLA File :03/95/040/00362/AM10/	Lic.No/Date:0310537610 14.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

181	Case No.:11/27/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00553/AM10/	RLA File :03/94/040/00493/AM10/	Lic.No/Date:0310537793 15.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

182	Case No.:12/27/82-ALC4/2009	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00554/AM10/	RLA File :03/94/040/00474/AM10/	Lic.No/Date:0310537800 15.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

183	Case No.:8/27/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved
	HQ File :01/82/050/00550/AM10/	RLA File :05/24/040/00311/AM10/	Lic.No/Date:0510249358 15.09.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

184	Case No.:13/27/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00555/AM10/	RLA File :03/95/040/00357/AM10/	Lic.No/Date:0310538115 16.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

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Case No.:14/27/82-ALC4/2009	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved	
HQ File :01/82/050/00556/AM10/	RLA File :03/95/040/00369/AM10/	Lic.No/Date:0310538121 16.09.2009		
Decision : Committee considered case as per agenda and in light of earlier decision taken in 36/08 meeting held on 08.01.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-				
Export product	Export Qty.	Sl.No.	Import item	Qty. allowed
Epiderm Lotion 30ml	1 No. of 30 ml bottle	1.	Betamethasone Base BP	15.15 mg/30 ml bottle
RA concerned may take further necessary action as per above decision of NC.				

186	Case No.:15/27/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00557/AM10/	RLA File :03/95/040/00329/AM10/	Lic.No/Date:0310538159 16.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of C&PC.			

187	Case No.:16/27/82-ALC4/2009	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00558/AM10/	RLA File :09/24/040/00021/AM10/	Lic.No/Date:0910039327 16.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

188	Case No.:9/27/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Deferred
	HQ File :01/82/050/00551/AM10/	RLA File :08/24/040/00152/AM10/	Lic.No/Date:0810082955 16.09.2009	Defer Date:03.11.2009
	Decision : Committee decided to defer case for 03.11.2009 for comments of Department of Pharmaceuticals.			

189	Case No.:17/27/82-ALC4/2009	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved									
	HQ File :01/82/050/00559/AM10/	RLA File :03/95/040/00378/AM10/	Lic.No/Date:0310538192 17.09.2009										
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 36/08 meeting held on 08.01.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-												
	<table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Betasol Lotion 30ml</td><td>1 No. of 30 ml bottle</td><td>1.</td><td>Betamethasone Base BP</td><td>16.816 mg/30 ml bottle</td></tr> </tbody> </table>				Export product	Export Qty.	Sl.No.	Import item	Qty. allowed	Betasol Lotion 30ml	1 No. of 30 ml bottle	1.	Betamethasone Base BP
Export product	Export Qty.	Sl.No.	Import item	Qty. allowed									
Betasol Lotion 30ml	1 No. of 30 ml bottle	1.	Betamethasone Base BP	16.816 mg/30 ml bottle									
RA concerned may take further necessary action as per above decision of NC.													

190	Case No.:18/27/82-ALC4/2009	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:27/82-ALC4/2009 29.09.2009	Status:Case Approved														
	HQ File :01/82/050/00560/AM10/	RLA File :03/95/040/00383/AM10/	Lic.No/Date:0310538193 17.09.2009															
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 4/10 meeting held on 28.04.2009 decided to ratify norms as per details below or as applied by firm whichever is lower on repeat basis:-																	
	<table border="1"> <thead> <tr> <th>Export Product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Betasol Cream 15 gm tube</td><td>1 No.</td><td>1.</td><td>Betamethasone Base BP</td><td>8.408 mg</td></tr> <tr> <td>Betasol Cream 30 gm tube</td><td>1 No.</td><td>1.</td><td>Betamethasone Base BP</td><td>16.816 mg</td></tr> </tbody> </table>				Export Product	Export Qty.	Sl.No.	Import item	Qty. allowed	Betasol Cream 15 gm tube	1 No.	1.	Betamethasone Base BP	8.408 mg	Betasol Cream 30 gm tube	1 No.	1.	Betamethasone Base BP
Export Product	Export Qty.	Sl.No.	Import item	Qty. allowed														
Betasol Cream 15 gm tube	1 No.	1.	Betamethasone Base BP	8.408 mg														
Betasol Cream 30 gm tube	1 No.	1.	Betamethasone Base BP	16.816 mg														
RA concerned may take further necessary action as per above decision of NC.																		

